

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 27 OF 2016

Dated: 09th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**ACC Ltd. ...Appellant(s)
Vs. ...Respondent(s)
Rajasthan Electricity Regulatory Commission & Ors.**

Counsel for the Appellant(s) : Mr. Anurag Agarwal
Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-1
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2 & 3
Mr. Vishal Gupta for R-4

ORDER

Learned counsel for Respondent Nos. 2 & 3 seeks two weeks' time to file reply. He may file the same on or before 24.08.2016 after serving copy on the other side. Thereafter, rejoinder, may be filed on or before 07.09.2016 after serving copy on the other side.

It is represented that Appeal No. 2 of 2016, which is pending before Court – II and coming up on 23.09.2016 is connected with this appeal.

As agreed by the parties, list this matter along with Appeal No. 2 of 2016 on **26.09.2016** before Court - I.

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson